

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE SITTING AT CHENNAI**

ORIGINAL APPLICATION. No. 103 OF 2020

BETWEEN

S.Sakthivel (M/45 Yrs),
S/o. P.K.Subramaniam,
P.K.S.Building, KattuvelayuthamMudali Street,
Ward - 6, Tharamangalam Post,
Salem District - 636 502,
Email - bindusakthi@yahoo.com
Ph - 77080 04217

... Applicant

/Versus/

1. The District Environmental Engineer,
Tamilnadu Pollution Control Board,
Siva Tower, Post Box No.457, No.1/276,
Meyyanur Main Road,
Salem - 636 004.
Email: deetnpCBSlm@gmail.com

2. The District Collector,
Chairman, Salem Local Planning Authority,
Collectorate,
Room No: 101, First Floor,
Salem - 636 001.
Ph - 0427 2452244,
Email: collrslm.nic.in

3. The Superintending Engineer,
TANGEDCO, Mettur Circle,
Bhavani - Erode Rd,
Mettur - 636 401,
Salem District.
Phone: 98420 49549

4. N.Selvaraj,
S/o Late Natesan,
KattuvelayuthamMudali Street,
Ward - 6,
Tharamangalam - 636 502,
Salem District.

... Respondents

1st Page: ✓

Corrns: m

N. 98420 49549

AFFIDAVIT FILED BY THE 4TH RESPONDENT

I, N.Selvaraj, son of Late Natesan, aged about **52** years, residing at KattuvelayuthamMudali Street, Ward – 6, Tharamangalam – 636 502, Salem District and now come down to Chennai do hereby solemnly affirm and sincerely state as follows:

1. I state that when the above Original Application came up for hearing on 18.04.2022, this Hon'ble Tribunal passed the following order: -

1. The above case has been posted to today for completion of pleadings and also hearing.

2. The learned counsel appearing for the 4th respondent agreed to comply with the suggestion in the Joint Committee report namely, viz placing the PVC vertical curtain to suppress the noise. Accordingly, the 4th respondent is directed to file an affidavit to that effect.

3. The Registry is directed to communicate this order to the official respondents through e-mail, so as to enable them to comply with the direction.

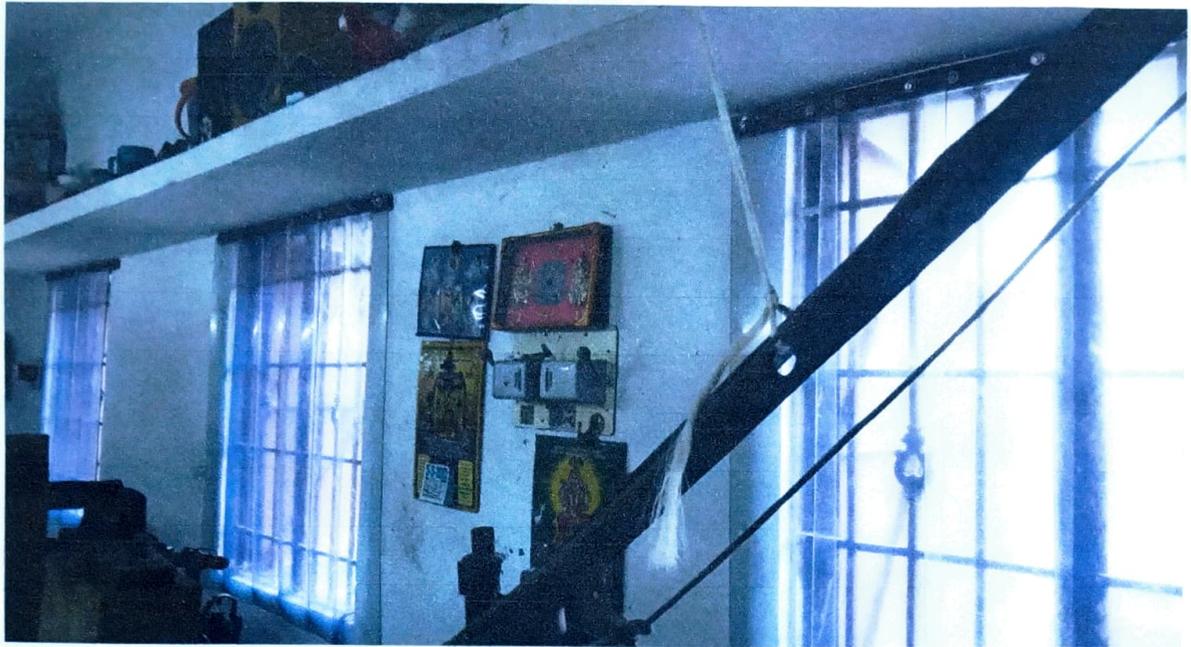
4. For consideration of compliance and disposed, post on 10.05.2022.

2.I state that as per the directions of this Hon'ble Tribunal I have inserted the PVC vertical curtain to my factory on 05.05.2022. Herewith I am enclosing the photographs of the insertion of the PVC vertical curtain: -

2nd Page: *A*

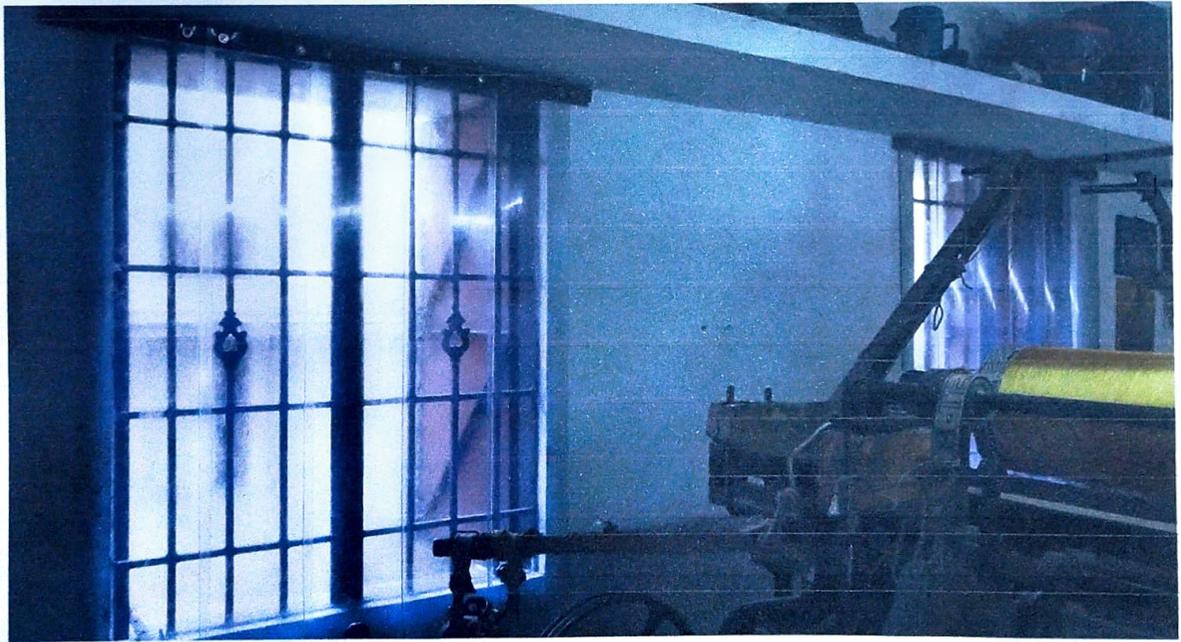
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N. Selvaraj



3rd Page: ↓
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N. ୭୫୦୨୧୦୩୩



3. Hence I complied this Hon'ble Tribunal's order dated 18.04.2022 and I am filing the present affidavit before this Hon'ble Tribunal to the above effect.

It is therefore most humbly prayed that this Hon'ble Tribunal may be pleased to accept this affidavit and dismiss the applicant's Original Application No.103 of 2020 on the file of this Hon'ble Tribunal and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper on the circumstances of the case and thus render justice.

Solemnly affirmed at Chennai on this 06th day of May, 2022 and all the above contents are explained in Tamil to the deponent and the deponent understood the same and put his signature in my presence:-

5th and last page: 2

Corrns: M

N. Jai Ram

BEFORE ME,

Jai Ram

ADVOCATE - CHENNAI

K.A. PRABAHARAN, B.A., B.L.,
 ADVOCATE, ER. 952/2011
 No. 223, N.S.C. BOSE ROAD,
 Y.M.C.A. BUILDING Ist FLOOR,
 CHENNAI-600 001.
 Ph: 25368870

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE SITTING AT CHENNAI**

O.A. No. 103 OF 2020

**AFFIDAVIT FILED BY THE 4TH
RESPONDENT**

**M/S. V.ELANGO VAN, Ms.1107/1991
E.DURAIVAIYAPURI, Ms.2628/2016**

- COUNSEL FOR THE 4TH RESPONDENT -